

**Department of Health and Family Welfare**  
**Food Safety and Standards Authority of India**

**Monthly Achievements for the month of June, 2022**

**I. Notification of Regulations -**

**Final Notifications**

<b>S.No.</b>	<b>Regulations</b>	<b>Notification date</b>
1.	Gazette Notification on FSS (Alcoholic Beverages) Amendment Regulations, 2022 related to Non-alcoholic counterpart of Alcoholic Beverages and Flavoured Beer etc.	10.06.2022
2.	Gazette Notification of Food Safety and Standards (Vegan Foods) Regulations, 2022.	10.06.2022

**Draft Notification**

<b>S.No.</b>	<b>Regulations</b>	<b>Notification date</b>
1.	Draft Notification on Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, and Prebiotic and Probiotic Food) Regulations, 2022.	24.06.2022

**II. Operationalisation of Standards through Directions under Section 16(5) of Food Safety and Standards Act**

1. Direction dated 17.06.2022 under Section 18(2) read with Section 16(5) of Food Safety and Standards Act, 2006 regarding operationalisation of Food Safety and Standards (Labelling and Display) Amendment Regulations, 2022 related to labelling requirements of non-retain container, minimally processed food, tolerance limit, warning statement related to pan masala etc.
2. Direction under Section 16(5) of Food Safety and Standards Act, 2006 dated 17th June 2022 regarding extension of timeline for mandatory compliance related to Milk Logo
3. Direction under Section 16(5) of Food Safety and Standards Act, 2006 dated 20th June 2022 regarding operationalization of the Standards of Crude Corn (Maize) Oil.

4. Direction under Section 16(5) of Food Safety and Standards Act, 2006 dated 23rd June 2022 related to operationalization of Draft Food Safety and Standards (Food Product Standards and Food Additives) Amendment Regulations regarding the standards of fortified Rice kernels.

5. Direction under Section 16 (5) of Food Safety and Standards Act, 2006 dated 24.06.2022 regarding re-operationalisation of Food Safety and Standards (Licensing and Registration of Food Business) Amendment Regulations, 2021.

### **III Orders**

1. Vide Order dated 14.06.2022, all E-Commerce FBOs have been directed to enable provisions in their online platforms including mobile applications for display of nutritional information as well as other specific requirements under FSS(Labelling and Display) Regulations, 2020 related to 'Display of Information in Food Service Establishments' so that FBOs registered on their respective platforms would be able to feed and update such information in respect of each dish/food they are offering for sale.

2. Vide order dated 17<sup>th</sup> June, 2022, all Authorised Officers have been directed to facilitate import of Clove Stem by ensuring compliance to the horizontal safety parameters & half the value of "Volatile Oil Content "i.e. not less than 8.5 percent by v/w , as prescribed for cloves (Laung) whole in regulation 2.9.6(1) of FSS (Food Products Standards and Food Additives) Regulations, 2011.

3. To facilitate ease of trade while ensuring the safety of food imported into India, It has been decided vide order dated 17<sup>th</sup> June, 2022 that in addition to labelling deficiencies for which a special dispensation for rectification has been provided under regulation 6(4) of FSS (Import ) Regulations, 2017 and under order dated 22.5.2018 and 14.01.2019 , labelling information relating to 'per serve percentage (%) contribution to RDA and 'Date of Expiry along with Best Before Date' have been permitted to be rectified subject to conditions specified therein to be carried out at customs bonded warehouses before visual inspection or re-inspection by Authorised Officer or his representative.

### **IV Quality Assurance –**

#### **1. Notification of Food Testing Laboratories:**

FSSAI notifies primary labs under Section 43(1) of the Food Safety and Standards Act, 2006 for purposes of conducting regulatory and surveillance testing of samples. During June, 2022, Regional Food Laboratory, Tripura has been notified as primary food testing Laboratory under Section 43 (1) of Food Safety and Standards Act, 2006. This has raised the total number of notified primary food testing laboratories across the country to 229.

## **2 . Notification of Food Analysts:**

Section 45 of Food Safety and Standards Act provides for notification of Food Analysts for the purposes of performing functions under the Act and rules/regulations with All India Jurisdiction. During the month, FSSAI has notified 17 more Food Analysts raising the total number of notified Food Analysts in FSSAI Notified Laboratories to 147.

## **3 Result of 8th Food Analyst Examination- 2022 and 5th Junior Analyst Examination- 2022**

The Food Analyst Examination Board has declared the results of theory paper of 8th Food Analyst Examination (FAE) and 5th Junior Analyst Examination (JAE) 2022. Out of total 578 candidates that appeared in the 8th FAE, 122 candidates have passed the theory examination and will appear in practical examination scheduled to be held in August 2022. Out of 753 candidates that appeared in the 5th JAE , 164 candidates were declared as qualified Junior Analysts. These candidates upon acquiring three years of experience in the analysis of food, will be eligible for appearing directly in the practical examination of FAE.

## **4. Setting up of Microbiology Laboratory:**

Under a Central Sector Scheme, FSSAI is inter-alia assisting States/UTs in establishing Microbiology Laboratories in State Food Testing labs to strengthen the testing facilities . FSSAI has empaneled 04 (Four) agencies for setting up of 40 (Forty) Microbiology Laboratories on Turnkey Basis in 26 States/UTs . The work consists of (a) Setting up of Clean Room and associated Civil/Electrical Work; (b) Supply, installation and testing of Microbiology Laboratory Equipment's and (c) Provision of Manpower.

## **5. Food Safety on Wheels:**

Under a Central Sector Scheme, FSSAI is providing mobile Food Testing Labs called Food Safety on Wheels to States/UTs for conducting food testing, awareness generation and training, particularly in remote areas. During June, 2022 Food Safety on Wheels (FSWs) @Rs.42 Lakh per FSW were sanctioned to 3 States (Nagaland -2, Chattisgarh - 10, Meghalaya -2) under MoU Work Plan 2022-23 for direct procurement through GeM. 50% of the grants have been released as first installment to the States/UTs for the same. This has raised the total number of FSWs provided to States/UTs so far to 268.

## V. Release of funds under MoU framework

Under the scheme of MoU with States/UTs, FSSAI, since 2020-21, has been providing financial and technical assistance to States/UTs against approved work plans to address the gaps in the food safety ecosystem and improve the overall food safety status in the country. During June, 2022, an amount of Rs. 25.27 crore has been released to 5 States namely Chattisgarh, Meghalaya, Odisha, Nagaland and Bihar. Overall, during 2022-23, an amount of Rs. 152.84 crore has been released to 22 States/UTs so far.

## VI SOCIAL AND BEHAVIOURAL CHANGE

**1. Awareness-** FSSAI undertakes various IEC activities to facilitate and educate stakeholders about safe food and healthy diets by utilizing different channels of communication using both online modes including print, electronic & social media and offline mediums including events/exhibitions. During June, 2022, a total of 14 Creatives were created and circulated through different Social Media Platforms of FSSAI for creating public awareness around food safety and healthy diets. 7 videos were broadcasted on Doordarshan to generate the awareness on Eat Right India among citizens of India.

### 2. Eat Right India initiatives

Certification of various food businesses based on benchmarks for food safety and hygiene is one of the key initiative under Eat Right India initiative. Total No. of Certificates awarded under Eat Right India initiatives in the month of June 2022 are as follows:

Sl.No.	Name of the Initiative	Total
1.	BHOG (Blissful Hygienic Offering to God)	79
2.	Eat Right Campus	66
3.	Eat Right School	53
4.	Clean and Fresh Fruit and Vegetable Market	11

### 1. Eat Right Mela and Walkathons

To celebrate 'AzadiKaAmritMahotsav', FSSAI is organizing "Eat Right Walkathon and Eat Right Melas" in 75 cities across India to commemorate 75 Years of India's Independence. The events aim to propagate the message of Safe, Healthy and Sustainable diets. Details of Eat Right Mela and Walkathons conducted during month of June 2022, are as follows:

S. N.	Name of State	Place of Event	Walkathon	Mela
1	Himachal Pradesh	Keylong, Spiti Valley	01 June 2022	01 June 2022
2	Gujarat	Vadodara	01 June 2022	01 June 2022
3	Rajasthan	Pali	15 June 2022	15 June 2022

4	Tamilnadu	Thiruvallur	10 June 2022	15 June 2022
5	Manipur	Bishnupur	24 June 2022	24 June 2022
6	Manipur	Senapati	25 June 2022	25 June 2022
7	Manipur	Thoubal	27 June 2022	27 June 2022
8	Manipur	Imphal East	29 June 2022	29 June 2022

#### 4 Participation in Exhibition

FSSAI participated in the Government Achievements and Schemes Expo 2022 held at PragatiMaidan from 17/06/2022 to 19/06/2022.

#### 5 Other activities

On the occasion of World Food Safety Day, Honourable Union Health Minister Dr Mansukh Mandaviya felicitated the Winners of Eat Right Challenge for Cities & Districts, Eat Right Research Awards & Grants for research in Food Safety & Nutrition and the winners of Eat Smart Cities Challenge. The Honourable Minister also launched the Eat Right Challenge for Districts phase-2 and Eat Right Creativity Challenge.

Overview of Eat Right India Program for Indian Public Health Association (IPHA) members: The meeting was jointly organized by the IPHA and FSSAI at All India Institute of Medical Sciences, New Delhi to sensitize the members of IPHA along with students, Resident Doctors of AIIMS about Eat Right India initiatives on 14th June, 2022.

#### VII Training and Capacity Building

1. FoSTaC Training programme of FSSAI focuses on ensuring Good Manufacturing Practices (GMP), proper hygiene and sanitation in food service establishments. These short duration training programs for food handlers are being organized regularly through empanelled Training Partners and trainers. Details of trainings conducted during the month of June, 2022 are as follows

##### FoSTaC Trainings for Food Handlers (Food Safety Supervisors)

Name of Training	Number of trainings	Number of people trained
FSS Trainings	942	30464
COVID 19 Guidelines	71	1417

2. FSSAI is also conducting trainings for Regulatory Personnel and Regular employees of FSSAI. Details of such trainings during June, 2022 are as under:

Name of Training	Number of trainings	Number of people trained
Refresher Training Programme for Food Safety	01	36

Officers at Port Blair, Andaman & Nicobar Islands from 30.05.2022-03.06.2022		
Training of CFSOs on Legal Procedures from 09.06.2022 -10.06.2022 at FSSAI HQ	01	31
Online Training of DOs of Northern Region along with States:- Chandigarh, Delhi, Himachal Pradesh, Haryana, Jammu & Kashmir, Punjab, Ladakh, Rajasthan, Uttar Pradesh, Uttarakhand on Recent Development and FoSCoRIS on 13.06.2022	01	539
Online Training of DOs of Southern Region along with States:- Andhra Pradesh, Kerala, Karnataka, Lakshadweep, Puducherry, Tamil Nadu, Telangana on Recent Development and FoSCoRIS on 14.06.2022	01	200
Online Training of DOs of Western Region along with States:- Daman & Diu, Dadara & Nagar Haveli, Gujarat, Goa Madhya Pradesh, Maharashtra on Recent Development and FoSCoRIS on 15.06.2022	01	282
Online Training of DOs of Eastern Region along with States:- A&N, Bihar, Chhattisgarh, Jharkhand, Orissa, West Bengal, Arunachal Pradesh, Assam, Tripura, Manipur, Mizoram, Meghalaya, Nagaland, Sikkim on Recent Development and FoSCoRIS on 16.06.2022	01	195
Induction Training Programme of Food Safety Officers at Bhubaneswar, Odisha from 20.06.2022 to 29.06.2022	01	54

### 3. Other Trainings

FSSAI conducted 3 Hands-on Training programs for analysis of Pesticide Residues in Spices, Heavy metals in Fruit and Vegetable Products; Chemical and Microbial Contaminants in Food Products and Analysis of Food Contaminants in coordination with (i) ProCom Laboratories, Vashi, Navi Mumbai (ii) Eureka Laboratory, Kundli, Sonipat (iii) Vimta Labs, Hyderabad. 28 participants / laboratory personnel attended these training programs.

Training programs focusing on Genetically Modified Foods ; Food Safety Management System for MSMEs ;and Eat Right, Eat Safe for Street Kids were conducted for Food Industries, students, street kids where 77 participants attended. 8 FOSTAC - Advanced Catering Trainings were conducted for INS Hamla (Catering staff of Navy department) where 319 participants attended. These trainings were organized by ITCFSAN, Mumbai

## **VIII CODEX:**

India actively participates in meetings of Codex Alimentarius Commission and its Committees/sub-committees/electronic working groups and assists in its deliberations through submission of monitoring and/or occurrence data, providing inputs on standards and guidelines in various stages of development and proposing new work for development/revision of food standards while taking country's needs and interests into consideration and ensuring that the standards so developed are implementable in our situations too. During June, 2022 following meetings were held-

**1. 82nd session of Executive Committee of the Codex Alimentarius Commission** held virtually from 20th – 24th June, 2022 with report adoption on 30 June, 2022.

**2. Virtual Working Group meeting on EWG: CCFH-STEC2022**

A virtual working group meeting (VWG) of the Electronic Working Group (EWG) on the development of Guidelines for the control of Shiga-toxin producing Escherichia coli (STEC) in raw beef, fresh leafy vegetables, raw milk and raw milk cheeses and sprouts: annexes held on 9 June (21:00 to 24:00 CEST) and 10 June (16:00 to 19:00 CEST) 2022.

**3. Codex Coordination Group meeting on Codex Committee on Pesticide Residues (CCPR)**

First Meeting of CCG-1(Chemicals) was held virtually on 28th June 2022 to discuss the agenda items for the upcoming 53rd session of Codex Committee on Pesticide Residues (CCPR53) meeting.

**4. Virtual Interaction on Codex Committee on Spices and Culinary Herbs (CCSCH)**

A virtual interactive meeting was held on 8 June 2022 with Spices Board to discuss the agenda items of upcoming 6th session of Codex Committee on Spices and Culinary Herbs (CCSCH) which are being chaired and co-chaired by India.